COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 247 OF 2017 & IA NO. 623 of 2017

Dated: 24th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Torrent Power Limited Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Nivesh Kumar for

Mr. H.S. Jaggi

<u>ORDER</u>

IA No. 623 of 2017 (for exemption from filing certified copy of the impugned order) is allowed.

Learned counsel for the appellant is stated to be in some personal difficulty. List the matter on <u>12.09.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd